Shri S. K. Chowdhry, Deputy High Commissioner for India in Dacca, Shri A Das Gupta, IFS., and Shri S. C. Ghosh, First Secretaries, Office of the Deputy High Commissioner for India in Dacca, Mr. M. A. Alvie, Deputy High Commissioner for Pakistan in and Mr. India, Calcutta Tabarak Hussain, First Secretary Pakistan High Commission in India. Delhi, were also present.

Joint Press Communique

The 35th Conference of Chief Secretaries of East Pakistan Assam and West Bengal and the Chief Commissioner of Tripura was held Dacca on August 1st and 2nd 1962. The discussions at the Conference were free and frank and took place in an atmosphere of cordiality The Conference reviewed the progress of work of demarcation of international boundary between East Pakistan and Assam, West Bengal and Tripura and considered ways and means of expediting the completion of this work by removing procedural other difficulties. It was agreed that the work on demarcation on all outstanding sectors should begin on the 1st of November, 1962. The Conconsidered ference the situation arising from the deportation of persons from Tripura and Assam and the influx of refugees from Bengal to East Pakistan and vice versa. The Chief Secretaries of East Pakistan and West Bengal agreed to facilitate the return of the refugees to their home districts and their rehabilitation therein. The two Chief Secretaries reaffirmed the determination of their respective Governments to maintain peace and communal harmony. In this connection Chief Secretaries noted with concern that during the recent communal dis turbances a section of the Press sides had published highly objectionable and exaggerated stories which tended to result in inflammation of communal passions and aggravation of tension. The Chief Secretaries decided to appeal to the Press to desist from publishing such material and, instead actively assist in the speedy restoration of normal and peaceful conditions and amity on both sides of the border.

The Chief Secretaries agreed to hold their next meeting at Shillong (Assam) by the middle of November, 1962.

Assurances given by Ministers in the Rajya Sabha

- 858. SHRI R. N. KAKATI: Will the Minister of Parliamentary Affairs be pleased to state:
- (a) the number of assurances given by various Ministers in the Rajya Sabha from 1st January, 1962 up till now:
- (b) out of them, how many have been implemented so far; and
- (c) what steps have been taken to remind the defaulting Ministries on this account?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS (SHRI SATYA NARA-YAN SINHA): (a) 167.

- (b) 91. (In addition, 78 assurances relating to earlier periods were also implemented and reports laid on the Table of the House during the period in question).
- (c) Reminders are issued regularly wherever necessary.

Allotment of accommodation to U. D. Cs. in C. P. W. D:

- 859. Shri R. N. KAKATI: Will the Minister of Works, Housing and Supply be pleased to state:
- (a) the number of Upper Division Clerks in the Central P.W.D. who are not allotted Government accommodation up till now;
- (b) the number of Upper Division Clerks in C.P.W.D. who were allotted Government accommodation but re-